

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati the 10<sup>th</sup> August, 2023

**NO. HC.VII-56/2020/7662/A ###** In partial modification of this Registry's earlier Notification **NO.HC.VII-56/2020/6833/A** dated 27-07-2023, it is hereby informed that the "***Refresher Training Programme***" for the Grade –III Judicial Officers of Assam, scheduled to be held w.e.f. **23-08-2023 to 26-08-2023** at the Judicial Academy, Assam has been re-scheduled and will now be held w.e.f. **22-08-2023 to 25-08-2023** from **10:00 a.m. to 04:00 p.m.**

The nominated Officers are requested to report at the venue (**Judicial Academy, Assam**) on **22-08-2023 at 09:30 A.M.** for the aforesaid training programme.

The other conditions of the earlier Notification **NO.HC.VII-56/2020/6833/A** dated 27-07-2023 will remain same.

By Order,  
Sd/- R.A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo No.HC.VII-56/2020/7663-7673/A**

**Dated: 10-08-2023**

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

***The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.***

3. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District and Sessions Judges,  
Barpeta/ Cachar/ Chirang/ Darrang/ Dhemaji/ Dhubri/ Dima Hasao/  
Golaghat/ Hojai/ Jorhat/ Kamrup (M)/ Karimganj/ Karbi Anglong/  
Lakhimpur/ Nagaon/ Nalbari/ Sivasagar/ Sonitpur/ Tinsukia

***(He/She is requested to inform all the nominated Judicial Officers under his/her control to attend the training accordingly)***

6. The Chief Judicial Magistrate,  
Barpeta/ Cachar/ Chirang/ Darrang/ Dhemaji/ Dhubri/ Dima Hasao/  
Golaghat/ Hojai/ Jorhat/ Kamrup (M)/ Karimganj/ Karbi Anglong/  
Lakhimpur/ Nagaon/ Nalbari/ Sivasagar/ Sonitpur/ Tinsukia.

***(He/She is requested to inform all the nominated Judicial Officers under his/her control to attend the training accordingly)***

7. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).***

8. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
9. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
10. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

***[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]***

R. S. Tapadar  
10.08.23

**REGISTRAR (JUDICIAL)**